

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 03**

**IA 2058/2024 (NEW IA) IN C.P. (IB)/703(MB)2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **CORPORATION BANK VS GENERAL  
COMPOSITE PVT LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Gulfam Khan i/b A and G Legal Associates LLP for Applicant / Liquidator is present through VC.

**IA 2058/2024**

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the First Progress Report dated 11<sup>th</sup> April, 2024 for the Quarter ending on 31<sup>st</sup> March, 2024 in terms of Regulation 15 of IBBI (Liquidation Process) Regulations, 2016.

Accordingly, the Interlocutory Application bearing IA No.2058/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**